

ITEM NO.17

Court 1 (Video Conferencing)

SECTION X

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Writ Petition(s)(Criminal) No(s). 307/2020

KERALA UNION OF WORKING JOURNALISTS

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

(FOR ADMISSION)

Date : 12-10-2020 This petition was called on for hearing today.

CORAM : HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE A.S. BOPANNA
HON'BLE MR. JUSTICE V. RAMASUBRAMANIAN

For Petitioner(s) Mr. Kapil Sibal, Sr. Adv.
Mr. Wills Mathews, Adv.
Mr. Paul John Edison, Adv.
Ms. Shweta Garg, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

List after four weeks.

Permission to amend the writ petition is granted.

(GULSHAN KUMAR ARORA)
AR-CUM-PS

(INDU KUMARI POKHRIYAL)
ASSISTANT REGISTRAR